

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION No. 170/00105/2016

IN

ORIGINAL APPLICATION No. 170/00332/2015

DATED THIS THE 04TH DAY OF DECEMBER, 2017

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SMT B. BHAMATHI, MEMBER (A)

Sri V. Venkatasamappa,
S/o Late Venkatappa,
Aged about 60 years,
R/ at Sri Lakshmi Venkateshwara Nilaya,
No. 103, Ward No.23, Sapthagiri Layout,
Anekal Taluk,
Bengaluru District – 562 106.

... Petitioner

(By Advocate M/s Subbarao & Co.)

Vs.

1. Sri Anil Kumar Naik,
Chief Labour Commissioner (Central)
Shrama Shakthi Bhavan,
Rafi Marg,
New Delhi – 110 001.

2. Sri Subramanyam K.V,
Deputy Chief Labour Commissioner (Central)
Shram Sadan,
3rd Cross, 3rd Main,
II Phase, Tumkur Road,
Bangalore – 560 058.

... Respondents

(By Shri M.V. Rao, Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Writ Petition No. 10342/2017 (S-CAT) is pending for consideration before the Hon'ble High Court of Karnataka. Therefore pending the result and with liberty CP is dismissed. Notices are discharged. No order as to costs.

(B. BHAMATHI)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No.170/00105/2016

Annexure C-1: Copy of the order of Appointment of the petitioner dated 07.03.1984.

Annexure C-2: Copy of the representation dated 22.12.2014 submitted by the petitioner.

Annexure C-3: Copy of the order dated 08.02.2016 passed by Central Administrative Tribunal, Bangalore Bench in OA. No.170/00332/2015.
